

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 20428-20429/2014 in Criminal Appeal No(s). 1973-1974/2014

CHIRAUNJI LAL AND ORS

Appellant(s)

VERSUS

STATE OF UP AND ANR

Respondent(s)

(for bail and office report)

Date : 20/07/2015 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Mr. Devendra Kumar Shukla, Adv.
Mr. Rajiv Ranjan Dwivedi, Adv.
Mr. Rakesh Kumar Tewari, Adv.

For Respondent(s) Mr. Ratnakar Dash, Sr. Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Ms. Archana Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Pass over has been asked for, but as there are 73 matters listed for today, it is not possible to call the matter again later in the day, hence matter is adjourned by four weeks.

(NEELAM GULATI)
COURT MASTER

(SAROJ SAINI)
COURT MASTER